

No.L-1/246/2019/CERC

Date: 24th December, 2019

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Sharing of Revenue Derived from Utilization of Transmission Assets for Other business) Regulations, 2019.

The Commission has issued the Draft Central Electricity Regulatory Commission (Sharing of Revenue Derived from Utilization of Transmission Assets for Other business) Regulations, 2019. These draft Regulations were uploaded on the website of the Commission i.e. www.cercind.gov.in on 25th September, 2019 for inviting comments/objections/suggestions. In this context, a public hearing is scheduled as under:-

Date	Venue	Timing	Invitees
7.1. 2020	"CERC COURT ROOM" (Fourth Floor) Chanderlok Building, 36, Janpath, New Delhi	02:30 PM onwards	Representatives of Central / State Governments / Load Despatch Centers / State Utilities / CPSUs / CTUs / STUs / Transmission Licensees/ Trading Licensees / Power Exchanges / Individual Experts / NGOs 1 IPPs / Financial Institutions / Consultancy Firms/Individual

2. The Commission values your views and firmly believes that your participation in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you to attend the hearing on 7.1.2020 at 02:30 PM or depute a responsible officer of your organization fully conversant with the subject matter.

3. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be communicated to the undersigned latest by 3.1.2020. Please also let us know if you/your organization propose to make a presentation during the hearing. The presentation may be limited to duration of 5-10 minutes and be covered in not more than 8 to 10 slides. A line of confirmation about the participation in the hearing would be highly appreciated.

Sd/-
(S.C.Shrivastava)
Chief (Engg.), CERC
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To,
All Concerned